

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No. 153 of 2021 (SZ)

IN THE MATTER OF:

B. SUBRAMANIAM

Plot No. 218, 4th cross street,
Vaithialingam Salai,
Neelankarai Village,
Chennai – 600 015

...Petitioner

Versus

1. TAMILNADU POLLUTION CONTROL BOARD

Rep by its Member Secretary
76, Anna Salai, Guindy Industrial Estate,
Guindy, Chennai, Tamilnadu
Email: tnpceb-chn@gov.in
Ph No: 044 22353141 & 2 Others

...Respondents

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Dated at Chennai on this the 29th day of March, 2022.


Counsel for Respondent

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76, Anna Salai, Guindy Industrial Estate,
Guindy, Chennai, Tamilnadu
Email: tnpcb-chn@gov.in
Ph No: 044 22353141

2. THE COMMISSIONER OF POLICE

No. 132, Commissioner office building
EVK Sampath Road, Vepery, Priyamet, Chennai
Tamilnadu
Phone: 044 23452320
Email: copsmlchennai@gmail.com

3. SATISH DURAI

Plot# 5 & 6,
1st cross street, Vaithialingam salai,
Neelankarai Village, Chennai - 600115
Ph 8608909090

...Respondents

MEMO FILED ON BEHALF OF THE 3rd RESPONDENT

1. The above named 3rd Respondent craves to state as follows:
2. It is submitted that the 1st Respondent named above has filed a report dated 01.03.2022 on behalf of the Tamilnadu Pollution Control Board in which they has sought

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directions to be issued to the 3rd Respondent to provide necessary in-built acoustic enclosure/ room acoustic enclosures to the generator.

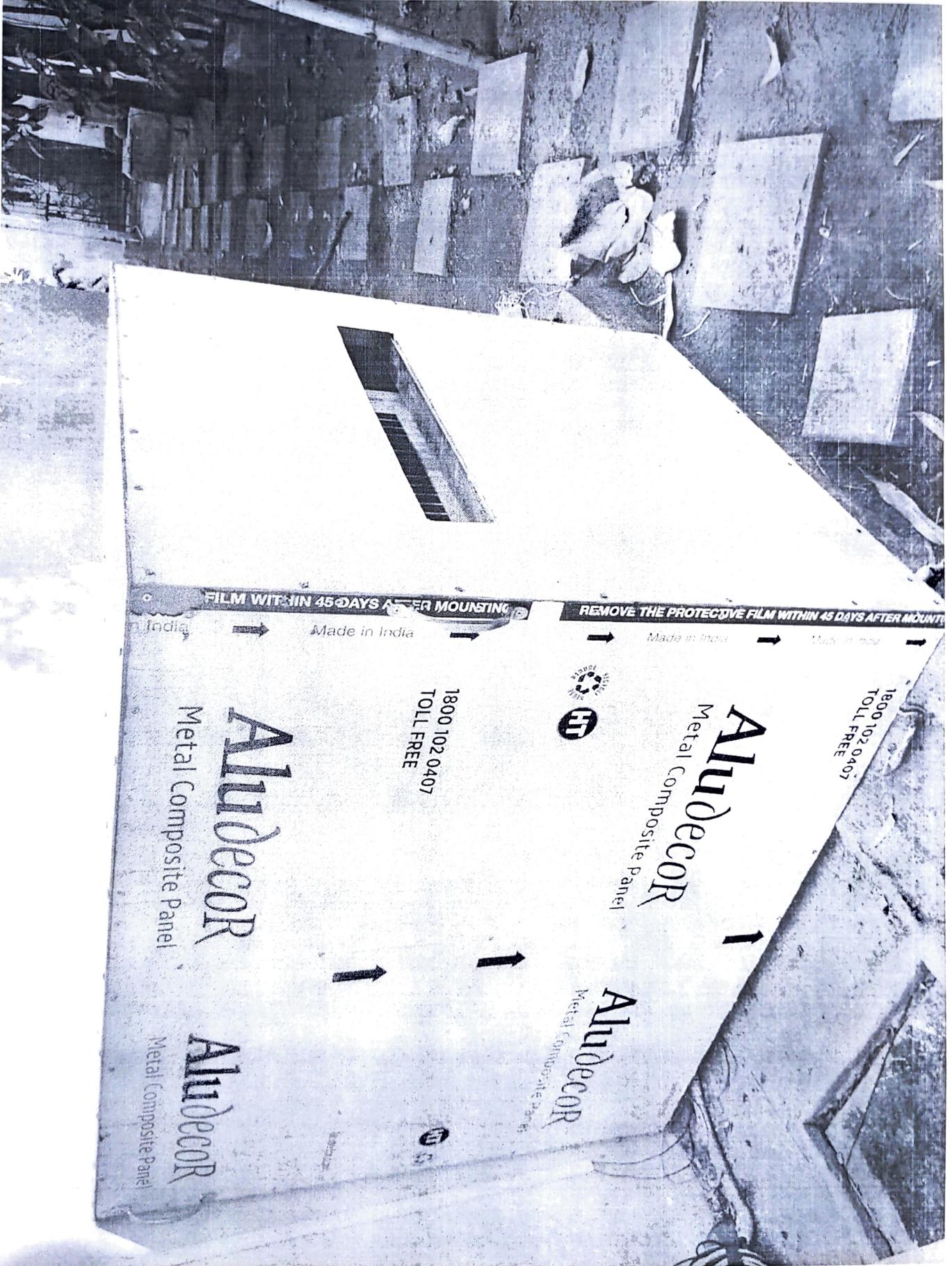
3. It is submitted that pursuant the report, the 3rd Respondent has built an acoustic room using soundproof and acoustic box panel for the generator which minimizes the noise being emitted from the generator. A copy of the image of the generator with acoustic enclosure is annexed as **Annexure 1**.

4. It is submitted that the above incorporation has significantly reduced the noise emissions and the now noise level is well within the Ambient Noise Level standards prescribed in the Noise Pollution (Regulations and Control) Rules, 2000 without causing any alleged noise pollution.

5. In the above circumstances it is humbly prayed that this Hon'ble Tribunal may be pleased to consider the bonafide actions of the 3rd Respondent in building the acoustic enclosure and pass any such order as this Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.



Counsel for Respondent





INTERIORS & DECOR

GST No: 33DHQPK3207P1ZX
CELL: 98416 32400
98412 90229
PH: 044 4554 4128

WORK ORDER FOR SATHISH DURAI @ PLOT 5&6 1ST CROSS STREET VAITHIALINGAM SALAI NEELANKARAI -600115

QUOTATION

DATE : 17.03.2022

SI.NO	PRODUCT	DESCRIPTION	SIZE		QTY (SQ.FT)	UNIT RATE/PER SQ.FT	TOTAL AMOUNT
			LENGTH (FT)	HEIGHT (FT)			
1	SOUNDPROOF AND ACOUSTIC BOX PANEL (USE FOR GENERATOR)	Size 4x3 Hight 3.5 feet					15,000
TOTAL							15,000

No. 320-A 2ND MAIN ROAD, NATESA NAGAR, VIRUGAMBAKKAM, CHENNAI - 92. | WEB: KPKINTERIORSDECOR.COM

KPK INTERIORS AND DECORS

Our Bank: CITY UNION BANK

Account Number: 510909010065879

IFSC Code: CIUB0000067

Terms & condition : Advance payment should be 50%

Balance 50% work finishing

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TRIBUNAL, SOUTHERN ZONE
AT CHENNAI**

O.A. NO. 153 OF 2021 (SZ)

**MEMO FILED ON
BEHALF OF THE 3rd RESPONDENT**

**R.HEMALATHA (E.No. 972/94)
S. RAJASEKAR (E.No. 1021/97)
T.MAHASREE (E.No. 2157/2016)
NAVEENKUMAAR S (E.No. 1577/2021)**

COUNSEL FOR RESPONDENT